

## SUPREME COURT OF INDIA

Re: Representation of Mr. Justice Suresh Kumar Kait, Judge, Telangana & Andhra Pradesh High Court for re-transfer to Delhi High Court.

Mr. Justice Suresh Kumar Kait, Judge, hails from Delhi High Court and, on transfer, has been serving since 12<sup>th</sup> April, 2016 in Telangana & Andhra Pradesh High Court. Vide representation dated 9<sup>th</sup> July, 2018, the learned Judge for the reasons mentioned therein, requested for re-transfer to Delhi High Court.

Acceding to his request, the Collegium resolves to recommend that Mr. Justice Suresh Kumar Kait, Judge, Telangana & Andhra Pradesh High Court, be re-transferred, in the interest of better administration of justice, to Delhi High Court.

( Dipak Misra ), C.J.I.

( Ranjan Gogoi ), J.

( Madan B. Lokur ), J.

( Kurian Joseph ), J.

( A.K. Sikri ), J.

New Delhi,  
September 07, 2018.